

the operators are either monetarily punished or in case of serious violation, even their operations are suspended. Sometime back a Central Complaint Cell has been set up by DTC for ensuring quick redressal of commuters grievances. Besides these punitive measures, DTC is making all efforts to provide extra trips on different routes from the intermediate points besides replacement of old buses in phased manner to minimise breakdowns, and posting of checking staff at as much heavy loading points as possible. D.T.C. has also undertaken running time surveys and Proposes to increase the running time wherever necessary, with a view to provide enough time to the driver to reach his destination by stopping at all the bus stops.

#### Indians employed in foreign missions

744. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a number of relatives of senior Government officers are "employed by foreign diplomatic missions and international organizations in New Delhi and other Indian cities; and

(b) whether Government have compiled a list of Indians employed in foreign missions?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir, there are a limited number of such cases.

(b) All the foreign diplomatic/ consular missions and international organizations are required to periodically furnish a list of their local employees, whether Indian or foreign, to the Government. These lists are maintained by the Protocol Division of the Ministry of External Affairs.

#### Work charged staff in CPWD.

745. SHRI CHATURANAN MISHRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of work-charged staff in C.P.W.D. Zone-wise under Chief Engineer; and

(b) what is the number out of these who are under Chief Engineer of Northern Zone and what is the number who are employed in Dell' outside Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

#### Civil Work in Madhya Pradesh under CPWD.

746. SHRI CHATURANAN MISHRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the civil works of Bhopal Hoshingabad, Gwalior, etc. of Madhya Pradesh are under the food zone of C.P.W.D.;

(b) whether it is also a fact that the electrical works of these places are under the jurisdiction of Western Zone of C.P.W.D.; and

(c) if so, since when this anomalous position is continuing- and what steps are being taken to remove it?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) Yes.

(b) Yes.

(c) It is felt that functionally this arrangement does not create any problems or delay. These are exceptional cases due to the need for a proper distribution of workload between the various zones.